



## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

Appeal No.481/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th February 2018, 10.30 A.M

	Name of the Company		Kalyani Rural Agro Products Pvt LtdVs-ROC, Cuttack		
	Under Section		252 (3)		
			gnation of Authorized Appearing on behalf of (IN CAPITAL LETTERS)		Signature with date
	1	Pahla Pal	ban Bishwalf	Wy). For the	Av K Chandher
	2		andhwi (Adu		15 2 18.

## ORDER

Ld. Counsel for the appellant submits that notice to the Registrar of Companies, Cuttack (ROC) and the Regional Director, Eastern Region was served. However, prayed for time for filing affidavit of service within one week. Prayer is allowed. Directed to file affidavit of service within one week. Awaiting ROC report.

List it on 23/03/2018.

Sd

(Jinan K.R.) Member (J)